

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.4923
TO BE ANSWERED ON 16TH DECEMBER, 2016**

AYUSH COLLEGES

**4923. SHRI SHRIRANG APPA BARNE:
SHRI ANANDRAO ADSUL:
DR. SHRIKANT EKNATH SHINDE:
SHRI DHARMENDRA YADAV:
SHRI VINAYAK BHAURAO RAUT:
SHRI GODSE HEMANT TUKARAM:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) the number of AYUSH colleges in the country, State/UT-wise and streamwise;
- (b) whether the Government proposes to set up medical colleges of various stream including Siddha in the country and if so, the details thereof, State/UT-wise along with criteria/procedures/guidelines to set up new college in private sectors;
- (c) whether the Government has made it mandatory for AYUSH colleges to meet the criteria laid down by National Accreditation Board for Hospitals and Healthcare Providers (NABH) and Quality Council of India (QCI) for getting accreditation and if so, the details thereof;
- (d) the number of AYUSH colleges in the country which did not meet the said criteria laid down by NABH and QCI and have been derecognised, State/UT-wise;
- (e) whether with a view to promoting AYUSH the Government proposes to streamline the research work in AYUSH system of medicines and if so, the details thereof; and
- (f) the efforts made by the Government so far to increase public faith and research work in the said systems of medicine?

**ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): There are total 568 AYUSH Colleges in the country. The State/UT-wise and stream-wise details are in **Annexure –I**.

Contd.....

(b): The Central Government has established five National Institutes to impart education in Ayurveda, Siddha, Unani & Homoeopathy, In addition the Government has established two new institutes during the academic session 2016-17 namely (i) All India Institute of Ayurveda, New Delhi for Post-graduate education and (ii) North Eastern Institute of Ayurveda & Homoeopathy, Shillong for Under-graduate education in Ayurveda & Homoeopathy.

Further, any person intending to establish a new Ayurveda, Siddha, Unani and Homoeopathic (ASU&H) Medical College may apply as per section 13A of Indian Medicine Central Council (IMCC) Act, 1970 and section 12A of Homoeopathy Central Council (HCC) Act, 1973. The criteria/procedures/guidelines to set up new ASU&H medical college are prescribed in Regulations made under the Act, which are given in **Annexure-II**.

(c) & (d): Ministry of AYUSH has instructed to ASU&H college while grant/denial of permission for the academic session 2016-17 that all the college shall obtained National Accreditation Board for Hospitals (NABH) accreditation of the attached Hospital within one year from the receipt of permission/denial letter.

(e) & (f): The Government has setup 05 Central Councils for Research in Ayurveda, Siddha, Unani, Yoga & Naturopathy and Homoeopathy for undertaking coordinating formulating, developing and promoting research on scientific lines. The activities are carried out through peripheral institute/Centres/Units located all over India and also through collaborative studies with various universities, hospitals and institutes. The research activities of the council include medicinal plant research (Medico-ethno botanical survey, pharmacognosy and tissue culture), Drug Standardization Pharmacological Research, Clinical Research, Literary Research & Documentation, and other outreach activities. Further, Ministry of AYUSH has introduced Extra Mural Research (EMR) scheme to conduct the research on various aspects of AYUSH systems.

The Government of India has approved and notified National AYUSH Mission (NAM) on 29th September 2014 which envisages better access to AYUSH services; strengthening of AYUSH educational institutions, facilitate the enforcement of quality control of ASU&H drugs and sustainable availability of ASU&H raw materials in the States/UTs during 12th Plan.

The Ministry of AYUSH provides propogation and promotion of AYUSH systems in the country by creating awareness amongst the citizens about the efficacy of the AYUSH system and dissemination of proven results of research and Development work conducted in AYUSH systems through various media and other publicity activities including organizing Arogya Fairs, participation in AYUSH related Fairs, organizing Workshops, Seminars on AYUSH system of medicine.

.....

Annexure-I**STATE/UT-WISE NUMBER OF AYURVEDA, SIDDHA UNANI, HOMOEPATHY AND NATURIPATHY COLLEGES IN THE COUNTRY****(As on 30.11.2015)**

Sl. No.	State/UT	Ayurveda	Siddha	Unani	Homoeopathy	Naturopathy	Total
1.	Andhra Pradesh	03	00	01	04	00	08
2.	Arunachal Pradesh	00	00	00	01	00	01
3.	Assam	01	00	00	03	00	04
4.	Bihar	08	00	04	16	00	28
5.	Chandigarh	01	00	00	01	00	02
6.	Chhattisgarh	04	00	01	03	01	09
7.	Delhi	02	00	02	02	00	06
8.	Goa	01	00	00	01	00	02
9.	Gujarat	14	00	00	18	01	33
10.	Haryana	10	00	00	01	00	11
11.	Himachal Pradesh	02	00	00	01	00	03
12.	Jammu and Kashmir	01	00	02	00	00	03
13.	Jharkhand	01	00	00	04	00	05
14.	Karnataka	61	00	05	11	04	81
15.	Kerala	17	01	01	05	00	24
16.	Madhya Pradesh	19	00	04	20	02	45
17.	Maharashtra	69	00	06	50	00	125
18.	Orissa	06	00	00	06	00	12
19.	Pondicherry	01	00	00	00	00	01
20.	Punjab	13	00	00	04	00	17
21.	Rajasthan	12	00	02	08	03	25
22.	Tamil Nadu	06	08	01	12	05	32
23.	Telangana	05	00	02	03	01	11
24.	Uttar Pradesh	30	00	13	09	02	54
25.	Uttarakhand	06	00	01	02	00	09
26.	West Bengal	04	00	01	12	00	17
Total :		297	09	46	197	19	568

Annexure-II

Notified Regulations for the criteria/procedures/guidelines to set up new ASU&H medical

- i. The Establishment of New Medical College, Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College Regulations, 2003 read with amendment Regulations of 2013 (for ASU).
- ii. The Establishment of New Medical College (Opening of New or Higher Course of Study or Training and Increase of Admission Capacity by a Medical College) Regulations, 2011 (for Homoeopathy).
- iii. The Indian Medicine Central Council (Requirements of Minimum Standard for under-graduate Ayurveda Colleges and attached Hospitals) Regulations, 2016.
- iv. The Indian Medicine Central Council (Requirements of Minimum Standard for under-graduate Siddha Colleges and attached Hospitals) Regulations, 2016.
- v. The Indian Medicine Central Council (Requirements of Minimum Standard for under-graduate Unani Colleges and attached Hospitals) Regulations, 2016.
- vi. The Homoeopathy Central Council (Minimum Standards Requirement of Homoeopathic Colleges and attached Hospitals) Regulations, 2013.